

**List of old cases which are posted on 02-07-2020 in the court of Addl.
Senior Civil Judge and JMFC, Anekal.**

| Sl. No. | Case No. | Stage |
|--------------------------|--------------------|--------------|
| Morning Session | | |
| 1 | O.S. No. 1030/2014 | Hearing |
| 2 | O.S. No. 1282/2014 | Hearing |
| 3 | O.S. No. 802/2015 | Hearing |
| 4 | O.S. No. 1194/2007 | Arguments |
| 5 | O.S. No. 626/2008 | Arguments |
| 6 | O.S. No. 482/2010 | Arguments |
| 7 | O.S. No. 837/2017 | Arguments |
| 8 | O.S. No.378/2020 | Objections |
| 9 | O.S. No. 384/2020 | Orders |
| 10 | O.S. No. 541/2013 | Issues |
| Afternoon Session | | |
| 11 | O.S. No. 762/2014 | Issues |
| 12 | O.S. No. 1066/2014 | Issues |
| 13 | O.S. No. 1373/2014 | Issues |
| 14 | O.S. No. 599/2011 | Issues |
| 15 | O.S. No. 702/2011 | Issues |
| 16 | O.S. No. 679/2011 | Issues |
| 17 | O.S. No. 963/2012 | Issues |
| 18 | O.S. No.673/2012 | Issues |
| 19 | O.S. No. 717/2012 | Issues |
| 20 | O.S. No. 738/2014 | Steps |

Sd/-
Addl. Senior Civil Judge and JMFC,
Anekal.

In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.
Cause List Dated :- 02.07.2020

| <u>Morning Session</u> | <u>Stage of the Case</u> |
|---|---------------------------------|
| 1) OS No. 142/2007 | Further Arguments |
| 2) OS No. 290/2008 | Further Arguments |
| 3) OS No.2/2009 | Further Arguments |
| 4) OS No.216/2009 | Further Arguments |
| 5) OS No.264/2006 | Arguments |
| 6) OS No.26/2009 | Arguments |
| 7) OS No.118/2009 | Arguments |
| 8) CC No.1211/2010 | Hearing |
| 9) CC No.829/2013 | Further Arguments |
| 10) CC No.218/2012 | Hearing |
| * After Noon Session * | |
| 1) OS No.170/2011 | Arguments |
| 2) OS No.274/2013 | Arguments |
| 3) OS No.146/2011 | Hearing |
| 4) OS No.200/2011 | Hearing |
| 5) OS No.18/2016 | Hearing |
| 6) OS No.124/2016 | Hearing |
| 7) OS No.508/2012 C/w OS No.630/2012 | Arguments |
| 8) CC No.1630/2016 | Hearing |
| 9) CC No.1328/2011 | Further Arguments |
| 10) CC No.1286/2017 | Further Arguments |

Sd/-
Prl.Civil Judge and JMFC.,
Anekal.

NOTE :- All Advocates are requested to strictly follow SOP dated 27.06.2020 issued by Hon'ble High Court of Karnataka.